

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 2710
(TO BE ANSWERED ON 07.08.2024)

HIRING CONTRACTUAL EMPLOYEES FOR RESERVED POSTS

†2710. **SHRI BHAUSAHEB RAJARAM WAKCHAURE:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has taken or proposes to take any steps for not hiring contract employees for vacant posts reserved for Schedule Caste/Schedule Tribe/Other Backward Classes;
- (b) if so, the details thereof; and
- (c) the details of the progress made so far in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (c): Vacant posts under the Government are filled as per the Recruitment Rules. Further, as per Rules 177 to 206 of the General Financial Rules, 2017 (GFR 2017), Ministries or Departments of the Government of India are allowed to hire 'Consulting Services' such as external professionals, consultancy firms or consultants or 'Non-Consulting Services' such as hiring of vehicle, outsourcing of building facilities management, security, photocopier service, etc. in the interest of economy and efficiency. In pursuance of these provisions, these services are outsourced by the Ministries/ Departments to the private agencies as per the requirement.
